

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.103
New IA-4559/2022
In
IB-2976(ND)/2019

IN THE MATTER OF:

Nuvision (Delhi) Pvt. Ltd

Vs.

FLPL Logistics Pvt. Ltd.

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 26.09.2022

CORAM:

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant : Mr. Devashish Bhadauria, Adv

For the Respondent :

ORDER

New IA-4559/2022:-

The present application has been filed by the Applicant seeking a direction to Respondent No.1 (Department of Transport) to issue Registration Certificate (RC) in favour of the Applicant (Successful E-Auction purchaser of the vehicle bearing No. Audi Q7 HR26DF 6789).

Having heard the submissions made by the Ld. Counsel for the Applicant and perused the application, we are of the view that the present application is not maintainable before the Adjudicating Authority and therefore **dismissed**.

—Sdr—

(DR. BINOD KUMAR SINHA)
MEMBER (TECHNICAL)

—Sd—

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)